ORD. LIST, 7.12.17 DRAFT K. CHAND

IN THE NATIONAL COMPANY LAW TRIBUNAL COURT -III, NEW DELHI.

Item No. 101

(IB)-361/ND/2017

In the matter of:

M/s. Chandra Bhandari & Ors.

...Applicant.

V

M/s. Unitech Ltd.

...Respondent

SECTION: Under Section 7 IBC .

Order delivered on 07.12.2017

Coram:

R. VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

For the Petitioner Respondent Mr. P. Chitanyashil.

ORDER

Learned counsel for the petitioner seeks for short adjournment. Request allowed. Let the matter be posted on 22nd December, 2017

(K.VARADHARAJAN) MEMBER(JUDICIAL)

KCS